

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 2

IA 2757/2022 in C.P. (IB)/1061/(MB)/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Union Bank Of India V/s Guruashish
Construction Pvt. ltd.**

Appearance (via video-conference):

For the Applicant : Mr. Darryl Pereira, Advocate

For the Respondent : Mr. Janak Dwarkadas, Ld. Sr. Advocate

Sections 60(5) & 7 of the IBC, 2016

ORDER

IA 2757/2022

Ld. Counsel for the Applicant and Ld. Sr. Counsel for the Respondent are present. List this matter on Board on 03.10.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)